

Action on Representation of National Integrated Medical Association, Bombay

3632 SHRI R. K. MHALBI: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that Government have received a representation dated 20th March, 1980 from National Integrated Medical Association, Bombay in regard to problems of their Medical Practitioners;

(b) if so, what are the demands made therein;

(c) what action has been taken on each of the demand; and

(d) if no action is taken so far, the reasons of the delay?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir.

(b) The demands made by the National Integrated Medical Association, Bombay in their representation dated the 20th March, 1980 are as under:—

(i) Amendment to the Indian Medicine Central Council Act, 1970;

(ii) Re-imburement of Bills for Modern Medicines given by Integrated Practitioners.

(ii) Recognition of the Integrated Graduates as RMPs under Indian Factories Act and Medical Termination of Pregnancy Act; and

(iv) To hold elections to the Central Council of Indian Medicine.

(c) The first three demands of the Association have been carefully considered by the Government of India on a number of occasions and the Association informed that these requests cannot be acceded to.

As regards their fourth demand the elections to the Central Council of Indian Medicine are likely to be held early.

(d) Does not arise.

Working of C.H.W. in Dhanbad

3033. SHRI A. K. ROY: Will the Minister of HEALTH be pleased to state:

(a) the number of Community Health Worker in Dhanbad as on 1st May, 1980 under the scheme started by the Janata Government and facts in details with Blockwise break up;

(b) whether it is a fact that they are very poorly paid and at present left unpaid for months and if so, the steps taken for their payments;

(c) whether the present Government propose to extent this scheme to each village further; and

(d) if so, details thereof?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) The number of Community Health Volunteers (earlier called Workers) as on 1st May, 1980 is 218. The Blockwise break-up is given as under:—

Name of Block	No. of Community Health Volunteers Trained
Chas	109
Chandankiyari	94
Do.	15 (Under training)
	218

(b) Community Health Volunteers are paid Rs. 200/- per month as stipend, during their 3 month training period and Rs. 50/- per month as honorarium, after the completion of training. The Community Health Volunteers are not part-time Government servants, they are honorary volunteers. The honorarium of Rs. 50/- per month paid to them is meant only to meet the contingent expenditure